

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5755
ANSWERED ON:11.05.2012
CUSTOMS DUTY ON COAL MINING
Annayyagari Shri Sai Prathap

Will the Minister of FINANCE be pleased to state:

- (a) whether the customs duty prevailing on Coal Mining has been removed by the Government;
- (b) if so, the details thereof;
- (c) whether any circular to this effect has been released; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Yes, Madam.
- (b): Full exemption from Basic Customs Duty (BCD) has been provided to items of machinery imported for initial setting up or substantial expansion of coal mining projects subject to the fulfillment of certain conditions, with effect from 17th March, 2012.
- (c): Yes, Madam.
- (d): Notification No. 12/2012-Customs, dated the 17th March, 2012 [S., No. 506 (ii)] has been issued to give effect to this exemption.